GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2865 ANSWERED ON 18/03/2025

SPICE BOARD AND FSSAI

2865. SHRI SELVAGANAPATHI T.M.:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is a fact that the Spices Board is working with the Food Safety and Standards Authority of India (FSSAI) and other regulatory agencies to bring in more regulations for the industry;
- (b) if so the details thereof;
- (c) whether it is also true that the Spices Board has implemented stringent quality control measures, including mandatory ethylene oxide testing for EU exports to enhance food safety and other compliances; and
- (d) if so the details thereof?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) & (b) Currently, there is no such proposal. However, Spices Board has constituted the 'National Committee on Spices Quality & Safety (NCSQS), an advisory committee, which aims at facilitating collaborative efforts for development and review of quality and safety standards for spices.
- (c) & (d) Spices Board, has been undertaking quality evaluation of export consignments of select spices to select destinations based on regulations of the importing countries. Under the Board's quality evaluation system for export of spices, the export consignments are subjected to mandatory pre-shipment sampling, testing and clearance for food safety and quality parameters, including ethylene oxide for export consignments to the European union.
